


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 26-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 293/02 Smt. Tejkanwar Vs. Smt. Kiran Gandhi	Ashok Verma	Amit Gupta
2	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Criminal Revision Petition No. 1308/14 Ashish Sharma Vs. Smt. Rinku Sharma	Sanjay Singhal	
3	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 457/10 Vitthalidas Mundra vs. Rajaram Meena	Shailesh Prakash Sharma	Pawan Choudhary
4	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 591/03 Krishan Murari Lal Vs. Mandan Lal	M.M. Ranjan	S.C. Gupta
5	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Misc. Bail Application No. 7525/14 Hitesh Shandilaya Vs. State	Anil Kumar Sharma	Raghunandan Sharma
6	Sh. P.K. Kasliwal, Advocate	S. B. Cri. Transfer Application No. 33/14 Amrati Lal Vs. Savita	Jai Prakash Gupta	Sri Ram Yadav
7	Smt. Nirmala Sharma, Advocate	S.B. criminal Revision Petition No. 50/2015 Smt. Santosh Kumari Vs. Mangilal Meghwal	Said Ali	
8	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
9	Smt. Sumati Bishnoi, Advocate	S.B. Civil Transfer Petition No. 80/14 Alka Sharma Vs. Pitamber Mishra	Ashvin Garg	Shashi Shekhar Gaur
10	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 2591/10 Smt. Sumitra Vs. Pankaj Joshi	V.K. Mathur	Pradeep Choudhary
11	Sh. A.K. Bajpai, Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Company Private Ltd. Vs. Arvind Pareek	Anood Dhand	Anuroop Singhi
12	Sh. J.P. Gupta, Advocate	S.B. Criminal Misc. Bail Application No. 8476/2015 Kamla Pareek Vs. State	Nitin Jain	C.B. Gupta
13	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 6948/15 Dayal Singh Vs. State	Rajeev Surana	Gurvinder Singh

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi Lal Mathur Advocate	S.B. Civil Wirt Petition No. 6161/15 M/s. Ranbaxy Laboratories Ltd. Vs. Hirdesh Kumar	Achintya Kaushik	Anuroop Singhi
2	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Misc. Petition No. 3136/15 Yash Bhandari Vs. Roshni Singhvi	P.C. Bhandari	Mahendra Singh
3	Sh. Harish Tripathi Advocate	D. B. Civil Misc. Appeal No. 1028/14 Krishankant Vs Smt. Archana	Nemi Chand Choudhary	Mohd. Anees
4	Sh. Harish Kumar Tripathi , Advocate	S.B. Civil First Appeal No. 353/99 Smt. Snehleta Vs Giraj Parsad	G. S. Bafna	Abhi Goyal
5	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela	A.S. Shekhawat	K.C. Sharma
6	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeal No. 195/08 Munna Lal Vs. Nand Kishore	M. Shiromani	Ashok Kumar Choudhary

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